

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No.526/98

Friday this the 3rd day of April 1998.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN  
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

Syam Sankar  
S/o Krishnankutty  
Oneril House  
Chottanikkara - 682 312

...Applicant

(By advocate Mr Cyriac Kurian)

Versus

The Sub Divisional Inspector (Postal)  
Thrippunithura Sub Division  
Thrippunithura

...Respondent

(By advocate Mr KS Bahuleyan)

The application having been heard on 3.4.98, the  
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

Applicant prays for a direction to the respondent  
to consider his candidature also for selection and appoint-  
ment to the post of Extra Departmental Delivery Agent,  
Ambalamugal Post Office, alongwith other candidates  
sponsored by the employment exchange. The applicant  
states that he has applied for the above said post  
and that the application has been filed as he apprehends  
that the respondent may not consider his candidature for  
the reason that the employment exchange has not sponsored  
his name though he claims that he has registered his name  
with the employment exchange.

2. When the application came up for hearing today,  
learned counsel for the respondent states that in view  
of the ruling of the Supreme Court in Excise Supdt.

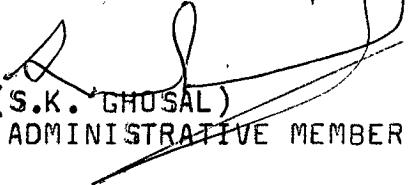
Malkapatnam, Krishna Dist., A.P., Vs. KBN Visweswara Rao

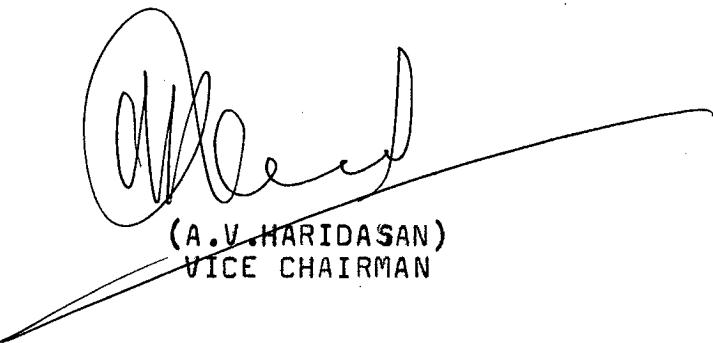
& others, reported in 1996 (6) SCC 216, the respondent would consider the candidature of the applicant also in the selection for appointment to the post of EDDA, Ambalamugal Post Office, without his name being sponsored by the employment exchange.

3. In the light of what is stated above, and as agreed to by the learned counsel for the applicant, we dispose of the application with a direction to the respondent to consider the candidature of the applicant also in the ensuing selection for appointment to the post of Extra Departmental Delivery Agent, Ambalamugal Post Office, though his name is not sponsored by the employment exchange.

No order as to costs.

Dated 3rd April 1998.

  
(S.K. GHOSAL)  
ADMINISTRATIVE MEMBER

  
(A.V. HARIDASAN)  
VICE CHAIRMAN

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